

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>Sr. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
1.	<b>IA No. 277 of 2017 in DFR No. 962 of 2017</b> (IA - 277/17- for condonation of delay in filing the appeal)	UJVN Ltd., Dehradun vs. Uttrakhand Electricity Regulatory Commission & Anr.	962 of 2017 dated 23/3/2017	10/4/2017		<b>26/04/2017</b>
2.	<b>IA No. 278 of 2017 in DFR No. 965 of 2017</b> (IA - 278/17 - for condonation of delay in filing the appeal) <b>(P&amp;NG)</b>	Gujarat State Petronet Limited vs. Petroleum and Natural Gas Regulatory Board & Anr.	965 of 2017 dated 23/3/2017	10/4/2017		<b>28/04/2017</b> <b>(P&amp;NG)</b>
3.	<b>IA No. 299 of 2017 &amp; IA No. 296 of 2017 in DFR No. 691 of 2017</b> (IA - 299/17 - for condonation of delay in refilling the appeal and IA - 296/17 - for delay in filing the appeal.)	M/s. Avon Cycles Limited vs. Karnataka Electricity Regulatory Commission & Anr.	691 of 2017 dated 23/2/2017	12/4/2017		<b>27/04/2017</b>
4.	<b>IA No. 300 of 2017 &amp; IA No. 301 of 2017 in DFR No. 906 of 2017</b> (IA - 300/17 - for Leave to file the appeal and IA - 301/17 - for condonation of delay)	Independent Power Producers Association of India vs. Maharashtra Electricity Regulatory Commission & Anr.	906 of 2017 dated 16/3/2017	12/4/2017		<b>27/04/2017</b>
5.	<b>101 of 2017</b>	NTPC Ltd. vs. Central Electricity Regulatory Commission & Ors.	870 of 2017 dated 14/3/2017	12/4/2017		<b>27/04/2017</b>

**By Order**  
**Sd/-**  
**Dy. Registrar**

**Dated: 17.04.2017**